GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:491
ANSWERED ON:23.11.2009
CHARGES ON TELECOM BILLS
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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether some private telecom companies are charging bill on the basis of per second usage;
- (b) if so, the details thereof alongwith the names of these companies;
- (c) whether the Government has also plan to launch this scheme in Mahanagar Telephone Nigam Limited (MTNL) and Bharat Sanchar Nigam Limited (BSNL);
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) Yes, Sir.
- (b) M/s. Reliance Communications Ltd., M/s Tata Teleservices Ltd., M/s. Aircel, M/s. Vodafone, M/s Bharti Airtel Ltd., M/s. Idea Cellular Ltd., M/s Reliance Telecom Ltd., M/s. Sistema Shyam Teleservices Ltd., M/s. Loop Mobile India Ltd. and BSNL have reported some tariff plans based on Per Second Billing system to Telecom Regulatory Authority of India (TRAI).
- (c) to (e) BSNL has already offered per second call charging in 2G prepaid mobile services (in all states, except J&K) with Special Tariff Vouchers (STVs). In J&K service area, per second tariff has been offered under 2G postpaid mobile services. MTNL has neither implemented nor has any plan at present to implement tariff based on per second billing system. As per Telecom Tariff Order issued (and amended from time to time) by TRAI, mobile operators have the flexibility to offer variety of tariff plans depending on the market conditions and subject to reporting of the same to TRAI. Therefore, tariff based on Per Second Billing system is not mandatory.